

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 420
ANSWERED ON 21/07/2026**

PROGRESS OF RURAL HOUSING UNDER PMAY-G

**420. Shri Bhumare Sandipanrao Asaram:
Dr. Shivaji Bandappa Kalge:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has formulated any fast-track action plan or special strategy to achieve the targets ahead of the stipulated timeline in view of the current progress of rural housing under construction in various States under the Pradhan Mantri Awas Yojana-Gramin (PMAY-G);**
- (b) if so, the details thereof, State-wise including Maharashtra;**
- (c) whether the Government is undertaking coordinated efforts with the States to streamline provisions relating to acceleration of construction, availability of materials, payment processes and land verification; and**
- (d) if so, the details thereof, State-wise including Maharashtra?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a) to (d): The Ministry of Rural Development is implementing the Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) w.e.f. 1st April 2016 to provide assistance to eligible rural households for the construction of Pucca houses with basic amenities to achieve the objective of "Housing For All" in rural areas. The scheme seeks to provide assistance for the construction of 4.95 crore houses by 31.03.2029.

As of 16.07.2026, a cumulative target of 4.18 crore houses have been allocated under the PMAY-G to the States and Union Territories (UTs) against which 3.92 crore houses have been sanctioned, 3.10 crore

houses completed and 1.08 crore houses are remaining to be completed against allocated targets. The progress under the PMAY-G, State/UT wise, including the State of Maharashtra is given in Annexure.

A number of steps have been taken by the Government to accelerate construction of houses in all States/UTs including Maharashtra, to achieve the targets under PMAY-G. These include timely allocation of targets and release of adequate funds to the States/UTs, Regular review of progress, Monitoring and supervision of the scheme on a Dashboard, Regular Workshops by the Ministry with the States/UTs, Rural Mason Training program, etc.

The following steps have been taken to ensure availability of materials for construction of houses under PMAY-G:

(i) The beneficiaries are assisted in house construction by States/UTs with a bouquet of suitable house design typologies;

(ii) The States/ UTs have also taken necessary steps to ensure the sustained availability of good quality construction materials;

(iii) Awaas SAKHI (Support Application for Knowledge, Help and Innovation) mobile application has been developed by Ministry to enhance access to PMAY-G by bringing essential information and resources in one place. Through the application, the information on available house design typologies, locally available BIS certified materials and trained rural masons is made available to the beneficiaries;

(iv) The State/UT may tap into Corporate Social Responsibility (CSR) funding / funding from bilateral/multilateral agencies to promote environment friendly green construction designs, technologies and materials; and

(v) Further, Self-Help Groups (SHG) can undertake production of quality building materials for supplying the same to the beneficiaries of PMAY-G at reasonable rates.

Under the PMAY-G, release of payment of progress linked installments of assistance to the beneficiaries is using Aadhaar Payments Bridge. From FY 2025-26 onwards, the SNA SPARSH framework is being implemented under the PMAY-G for Real time System of Integrated Quick Transfers for scheme funds through an integrated framework of the Public Financial Management System (PFMS), State IFMIS and e-Kuber platform of Reserve Bank of India (RBI) in a progressive manner. This ensures more efficient cash management and achieving the goal of “Just-in-time” fund flow from both the Centre and State Consolidated Funds.

Land is a State subject and hence under the PMAY-G, the States and UTs are responsible for land verification of the beneficiary households.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 420 TO BE ANSWERED ON 21.07.2026 REGARDING "Progress of Rural Housing under PMAY-G"

The State/UT wise progress under the PMAY-G is as under:

S. No.	Name of the State/UT	Targets allocated by Ministry	Houses sanctioned by the States/UTs	Houses completed	Balance completion against targets
1	Arunachal Pradesh	35,937	35,591	35,591	346
2	Assam	29,62,945	29,09,032	22,88,557	6,74,388
3	Bihar	50,12,752	49,09,838	41,89,147	8,23,605
4	Chhattisgarh	26,42,224	24,51,294	20,16,970	6,25,254
5	Goa	257	254	243	14
6	Gujarat	8,39,116	8,29,480	7,17,038	1,22,078
7	Haryana	1,06,460	76,468	41,269	65,191
8	Himachal Pradesh	1,08,389	1,02,682	69,018	39,371
9	Jammu and Kashmir	3,41,644	3,35,367	3,26,558	15,086
10	Jharkhand	20,12,107	19,37,885	16,37,931	3,74,176
11	Kerala	1,13,404	85,671	39,991	73,413
12	Madhya Pradesh	57,74,572	54,14,165	43,38,053	14,36,519
13	Maharashtra	43,80,522	41,39,992	19,84,776	23,95,746
14	Manipur	1,13,550	1,06,813	56,929	56,621
15	Meghalaya	1,88,034	1,84,296	1,59,693	28,341
16	Mizoram	29,967	29,959	25,433	4,534
17	Nagaland	48,830	48,727	38,021	10,809
18	Odisha	28,28,739	28,06,753	25,47,541	2,81,198
19	Punjab	1,13,911	1,04,710	55,522	58,389
20	Rajasthan	24,93,546	24,32,085	20,12,820	4,80,726
21	Sikkim	1,399	1,397	1,393	6
22	Tamil Nadu	9,57,825	7,34,049	6,71,783	2,86,042
23	Tripura	3,76,913	3,76,174	3,73,940	2,973
24	Uttar Pradesh	42,77,493	36,55,821	36,42,934	6,34,559
25	Uttarakhand	69,755	68,935	68,241	1,514
26	West Bengal	46,69,423	45,69,031	34,20,433	12,48,990
27	Andaman and Nicobar Islands	3,424	2,591	1,452	1,972
28	Dadra and Nagar Haveli and Daman and Diu	11,364	10,540	6,757	4,607
29	Lakshadweep	45	45	45	0
30	Andhra Pradesh	3,21,326	2,46,929	90,581	2,30,745
31	Karnataka	9,44,140	5,68,955	1,71,836	7,72,304
32	Telangana	0	0	0	0
33	Ladakh	3,004	3,004	3,004	0
Total (for all States/UTs)		4,17,83,017 (4.18 Crore)	3,91,78,533 (3.92 Crore)	3,10,33,500 (3.10 Crore)	1,07,49,517 (1.08 Crore)

Note: The PMAY-G is not implemented in UTs of Delhi, Chandigarh and Puducherry. The State of Telangana did not implement the PMAY-G during previous phase of the Scheme (FY 2016-2024)
